

THE HIGH COURT OF KERALA

Kochi- 682 031
Dated: 3.8.2017

PROCEEDINGS

High Court Establishment – resignation of Smt.Salitha Pallikara, System Assistant, Planning and Management Unit – accepted – orders issued.

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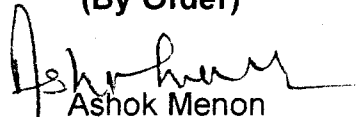
Read: Submission dated 2.8.2017 from the person concerned.

ORDER NO . A5 – 68471/2015 (1)

Smt.Salitha Pallikara, System Assistant, Planning and Management Unit, High Court as per submission read above, has tendered her resignation from the Planning and Management Unit to take up appointment as Software Developer / Programmer in the Planning and Management Unit, High Court.

The resignation tendered by her is accepted and she is relieved of her duties in the Planning and Management Unit, High Court with effect from 2.8.2017 A.N.

(By Order)


Ashok Menon
Registrar General

To

Smt.Salitha Pallikara, System Assistant,
Planning and Management Unit, High Court.

- The Joint Registrar in charge of IT Section, High Court
- The Assistant Registrar in charge of IT Section, High Court
- The Confidential Assistants to the Registrars, High Court
- ✓ The Section Head, IT Section, High Court.
- The Finance Wing, High Court
- The G (Accounts- I, II & III) Sections, High Court.
- The A1 and A3 Seats, High Court.
- The Administrative Records Section, High Court
- The File/Stock File

THE HIGH COURT OF KERALA

Kochi- 682 031
Dated: 3.8.2017

PROCEEDINGS

High Court Establishment- appointment of Project Staff of the Planning and Management Unit in the High Court on contract basis- permission to join duty- orders issued.

- Read: 1. High Court Proceedings No.A5- 68471/2015 dated 25.7.2017.
2. Submission dated 3.8.2017 from the person concerned.
3. High Court Proceedings No.A5- 68471/2015(1) of even date.

ORDER NO . A5- 68471/2015 (2)

Smt.Salitha Pallikara who was offered appointment till 31.3.2018 A.N. as Software Developer/Programmer in the High Court on contract basis, as per the High Court Proceedings read above, is permitted to join duty on 3.8.2017 F.N.

(By Order)


G. Rathi
Assistant Registrar(H.G.)

To

- The person concerned.
- The Joint Registrar in charge of IT Section, High Court
- The Assistant Registrar in charge of IT Section, High Court
- The Confidential Assistants to the Registrars, High Court
- ✓The Section Head, IT Section, High Court.
- The Finance Wing, High Court
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